

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

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**RAJYA SABHA
UNSTARRED QUESTION No. 2254
TO BE ANSWERED ON 21.03.2023**

Plastic Park Scheme

(2254): SHRI VIKRAMJIT SINGH SAHNEY

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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- a. the details of the funds allocated and utilized under plastic park scheme in last three years, year-wise and State-wise;
- b. the details of completed and under-construction projects under plastic park scheme in last three years, year-wise and State-wise;
- c. by when Government is planning to complete under construction projects, the details of the timeline thereof;
- d. whether it is a fact that in India's only 60 percentage of plastic waste gets recycled in the country, if so, the details of steps taken by Government to increase recycling of plastic waste in the last three years, year-wise and State-wise; and
- e. whether there is any plan to establish more plastic parks, specially in Punjab?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS & NEW AND RENEWABLE ENERGY (SHRI BHAGWANTH KHUBA)

- a. The Department is implementing the Scheme for setting up of Plastic Parks which is a sub-scheme under the Central Sector Scheme of New Scheme of Petrochemicals (NSP). Under the scheme, the Government of India provides grant funding up to 50% of the project cost, subject to a ceiling of Rs. 40 crore per project. The remaining project cost is funded by the State Government or State Industrial Development Corporation or similar agencies of State Government. The project is implemented by the SPV constituted by the State Government. Funds are not allocated specially for the Scheme for setting up of Plastic Parks, but are received for the umbrella scheme- NSP.

The details of the funds allocated for NSP and released for plastic park sub scheme in last three years, year-wise and State-wise are as under:

Financial Year	Allocated funds for NSP at RE stage	Details of releases to Plastic Parks (State-Wise)
2019-20	₹ 31.65 crore	I. Madhya Pradesh (Bilaua): ₹ 8,77,07,500 II. Odisha (Paradeep): ₹ 3,62,00,000 III. Tamil Nadu (Thiruvallur): ₹ 3,10,00,000 IV. Assam (Tinsukia): ₹ 7,00,00,000 V. Jharkhand (Deoghar): ₹ 4,73,30,000
2020-21	₹ 22.85 crore	I. Madhya Pradesh (Bilaua): ₹ 8,12,72,500 II. Odisha (Paradeep): ₹ 1,91,72,869 III. Uttarakhand (Sitarganj): ₹ 4,54,04,631
2021-22	₹ 51.13 crore	I. Jharkhand (Deoghar): ₹ 11,20,99,065 II. Tamil Nadu (Thiruvallur): ₹ 14,00,00,000 III. Uttarakhand (Sitarganj): ₹ 2,24,05,369 IV. Madhya Pradesh (Bilaua): ₹ 12,02,60,000 V. Chhattisgarh (Sarora): ₹ 4,20,91,400 VI. Assam (Tinsukia): ₹ 6,73,22,500
2022-23	₹ 29.00 crore	I. Jharkhand (Deoghar): ₹ 11,20,99,065 II. Uttarakhand (Sitarganj): ₹ 11,86,67,500

b. The details of completed and under construction projects under Plastic Parks sub-scheme in last three years, year wise and State-wise are as follows:

S. No	Location/State	Final Approval	Status of progress year wise (in terms of % completion of physical infrastructure)			
			2019-20	2020-21	2021-22	2022-23
1	Tamot, Madhya Pradesh	Oct, 2013	90%	95%	100%	100%
2	Paradeep, Odisha	Oct, 2013	85%	90%	95%	95%
3	Tinsukia, Assam	Feb, 2014	43%	45%	50%	75%
4	Bilaua, Madhya Pradesh	Dec, 2018	30%	45%	55%	70%

5	Deoghar, Jharkhand	Dec, 2018	5%	28%	65%	75%
6	Thiruvallur, Tamil Nadu	July, 2019	5%	10%	55%	Progress held up due to ban imposed by Hon'ble NGT
7	Sitarganj, Uttrakhand	Dec, 2020	NIL	15%	20%	35%
8	Sarora, Raipur, Chhattisgarh	April, 2021	NA	NA	5%	10%
9	Ganjimutt, Managlore, Karnataka	Jan, 2022	NA	NA	NIL	Work yet to start
10	Gorakhpur, Uttar Pradesh	April, 2022	NA	NA	NA	Work yet to start

- c. Since the responsibility of the construction of the infrastructure lies with the SPV/State Government Agencies, hence, the Department cannot furnish the exact timelines for completion of the ongoing construction.
- d. As per the study conducted by Central Pollution Control Board it is estimated that 60 % of the total plastic waste is recycled. Further, in order to manage the Plastic waste generated due to packaging, the Ministry of Environment, Forest and Climate Change has notified the Guidelines on Extended Producer Responsibility (EPR) for plastic packaging vide Plastic Waste Management (Amendment) Rules, 2022, on 16th February 2022. The Guidelines stipulate mandatory targets on EPR, recycling of plastic packaging waste, reuse of rigid plastic packaging and use of recycled plastic content.
- e. At present, Department is not considering establishment of more Plastic Parks beyond the 10 already approved parks.